

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 240 of 2018

Dated: 5th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Limited & Ors. Appellant(s)
Versus
Power System Operation Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. A.K.Dubey

Counsel for the Respondent(s) : Mr. Anand K.Ganesan for R-3

ORDER

Admit. Mr. Anand K. Ganesan takes notice on behalf of Respondent No. 3 and seeks four weeks time to file reply.

List the matter on **10.12.2018**. In the meantime, learned counsel for the respondents may file reply on or before 12.11.2018 after serving copy on the other side. Rejoinder may be filed within three weeks' thereafter.

(S. D. Dubey)
Technical Member

js/kt

(Justice Manjula Chellur)
Chairperson